

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 476
ANSWERED ON 22.07.2026

MODERNIZATION OF POSHAN 2.0 AND ANGANWADI

476. SHRI BRIJ LAL:
SHRI SHAMBHU SHARAN PATEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has reviewed the progress of the implementation of 'Saksham Anganwadi and Poshan 2.0' during the last two years, and if so, the key findings thereof;
- (b) State-wise status of modernizing and upgrading Anganwadi centres into Saksham Anganwadis;
- (c) whether the Ministry has reviewed the coverage, data quality and beneficiary verification under the 'Poshan Tracker' platform; and
- (d) if so, the steps taken to address the shortcomings identified in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): A third-party evaluation and impact assessment of Mission Saksham Anganwadi and Poshan 2.0 was conducted by NITI Aayog in 2020 and also in 2025 and they have found its relevance to be satisfactory for tackling malnutrition in the country.

The State and UT wise status of anganwadis approved for upgradation as Saksham Anganwadis is placed at **Annexure**.

The Ministry has introduced 'Poshan Tracker' digital application as an important governance tool for real time monitoring and tracking of all Anganwadi Centres (AWCs), Anganwadi Workers (AWWs) and beneficiaries on defined indicators under Mission Saksham Anganwadi and Poshan 2.0. Poshan Tracker app has enabled the Ministry to review the implementation of the scheme on various parameters and to make course correction. It has facilitated near real time data collection for Anganwadi Services such as, opening of AWCs, daily attendance of children, ECCE activities, Growth Monitoring of children, Provision of Hot Cooked Meal (HCM) and Take-Home Ration (THR), Growth Measurement etc.

This Mission is a universal umbrella scheme where there are no entry barriers for any beneficiary to register and receive services. Every beneficiary who is willing to undergo the eKYC procedure for Facial Recognition System (FRS), is fully entitled to receive the benefits of the scheme. This Aadhaar based tracking has enabled proper identification of beneficiaries, prevention of leakages and eliminating ghost entries. As per the data available on the Poshan Tracker dashboard, 99.88%

registered beneficiaries are Aadhaar verified. For last mile tracking of Service Delivery, Ministry of Women and Child Development (MWCD) has developed Facial Recognition System (FRS) in Poshan Tracker Application for distribution of Take-Home Ration (THR) to ensure that benefit is given only to the intended beneficiary registered in Poshan Tracker.

The Nominee Module has also been introduced in Poshan Tracker to ensure uninterrupted delivery of Take-Home Ration (THR) to the beneficiaries. If due to any reason, the registered beneficiary is unable to visit the Anganwadi Centre to receive their THR through FRS, she can choose a nominee on her behalf to receive her THR. Nominee has to undergo e-KYC only ONCE, but face matching will be done every time for receiving THR on behalf of the beneficiary. Even after addition of the nominee, beneficiary can still continue to receive THR, if they so wish to. This has improved ease of living for the beneficiaries.

Annexure

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED Q. NO. 476 FOR ANSWER ON 22.07.2026 REGARDING MODERNIZATION OF POSHAN 2.0 AND ANGANWADI

Sr. No	States/UTs	Total No. of AWCs approved for upgradation
1	Nagaland	149
2	Manipur	30
3	Ladakh	14
4	Chandigarh	69
5	Sikkim	435
6	Arunachal Pradesh	152
7	Andhra Pradesh	9,958
8	Assam	5,407
9	Mizoram	1,600
10	Meghalaya	121
11	Karnataka	17,732
12	Tripura	474
13	Maharashtra	14,745
14	Goa	24
15	J&K	338
16	Andaman & Nicobar	140
17	Lakshadweep	18
18	Uttarakhand	827
19	Bihar	11,529
20	Uttar Pradesh	23,697
21	Tamil Nadu	11,972
22	West Bengal	5,359
23	Kerala	4,152
24	Puducherry	135
25	Madhya Pradesh	24,662
26	Chhattisgarh	11,490
27	Odisha	12,140
28	Punjab	353
29	Telangana	5,008
30	Gujarat	13,147
31	Rajasthan	3,514
32	Jharkhand	16,775
33	Himachal Pradesh	1,030
34	Haryana	2,804
	Total	2,00,000
